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Title: Presentation of the 33<sup>rd</sup> to 38<sup>th</sup> Reports of the Standing Committee on Finance.

SHRI YASHWANT SINHA (HAZARIBAGH): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Finance (2010-11):-

- (1) \* Thirty-third Report on Demands for Grants (2011-12) of the Ministry of Finance (Department of Economic Affairs, Financial Services, Expenditure and Disinvestment).
- (2) \*Thirty-fourth Report on Demands for Grants (2011-12) of the Ministry of Finance (Department of Revenue).
- (3) \*Thirty-fifth Report on Demands for Grants (2011-12) of the Ministry of Planning.
- (4) \*Thirty-sixth Report on Demands for Grants (2011-12) of the Ministry of Statistics and Programme Implementation.
- (5) \*Thirty-seventh Report on Demands for Grants (2011-12) of the Ministry of Corporate Affairs.
- (6) Thirty-eighth Report on the subject 'Tax Assessment/Exemptions and other elated matters concerning IPL/BCCI'.

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\* Thirty-third to Thirty-sixth Reports were presented to Hon'ble Speaker on 30<sup>th</sup> June, 2011 and Thirty-seventh Report was presented to the Hon'ble Speaker on 11<sup>th</sup> July, 2011 under Direction 71A when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.